

SLP(C)No. 9062 OF 2004  
ITEM No.18 &26

Court No. 1

SECTION XIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.9062/2004  
(From the judgement and order dated 29/01/2004 in CMPN 255/04  
in W.A. No.2116 of 2003 of The HIGH COURT OF A.P AT HYDERABAD)  
OSMANIA UNIVERSITY & ORS. Petitioner (s)

VERSUS

G. KAMALA & ORS. Respondent (s)  
(With prayer for interim relief)(Office report)  
SLP(C) No. 9278/2004(With prayer for interim relief) with  
SLP(C) No. 9277/2004(With prayer for interim relief)

Date : 07/05/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s)Mr.H.S. Gururaja Rao, Sr. Adv.  
Mr. T.V. Ratnam,Adv.  
Mr. K. Subba Rao, Adv.  
Mr. O.S.G. Prasuna, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice.  
Status- quo shall be maintained.  
Tag on with SLP(C) No.11058/2002.

( Meenu Sethi )  
Court Master

( Om Prakash )  
Court Master





